(ii) Credit Linked Subsidy Scheme (CLSS);

(iii) Affordable Housing in Partnership; and

(iv) Subsidy for beneficiary-led individual house construction or enhancement.

(c) Rajiv Awas Yojana (RAY) had been discontinued and the liabilities created under the 183 RAY projects where work had started on ground have been subsumed in Pradhan Mantri Awas Yojana (Urban) mission.

Under RAY, a total of 183 projects with a total project cost of ₹ 7,721.45 crore involving Central share of ₹ 3,605.96 crore for construction of 1,41,848 houses have been approved. Till date, construction of 15,381 houses have been completed.

**National policy on urban street vendors**

838. SHRI AJAY SANCHETI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Ministry has comprehensively revised the National Policy on Urban Street Vendors;

(b) if so, the details thereof together with objectives of the revised policy;

(c) whether street vendors selling tobacco products also come under the purview of this policy; and

(d) whether health hazards and spread of waste by these vendors have been considered and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) and (b) In order to protect the rights of urban street vendors and to regulate street vending activities and for matters connected therewith or incidental thereto, the Ministry of Housing and Urban Poverty Alleviation hasnow enacted an Act namely the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 which came into force *w.e.f.* 1st May, 2014.

(c) and (d) All urban street vendors including the street vendors selling tobacco products will come under purview of the Act. As per provisions of the Act, it is obligatory on the street vendors to maintain cleanliness and public hygiene in the vending zones and adjoining areas. The aspect of health hazards will be regulated bythe respective laws of the Central/State Government in this matter.